

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 209
(IB)-89(ND)2018
IA-5761/2022

IN THE MATTER OF:

M/s. Gozoop Online Pvt. Ltd.

... **Applicant/Petitioner**

Versus

OM Pizzas and Eats India Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016 (Liq)

Order delivered on 23.01.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**SHRI. ATUL CHATURVEDI,
HON'BLE MEMBER (TECHNICAL)**

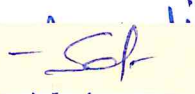
PRESENT:

For the Applicant : Advocate Shivam Narang, for the
Liquidator/Applicant

ORDER

IA-5761/2022: The prayer in the present application is for approval for disposal of certain assets of the CD. Let the Liquidator file an inventory of the articles sought to be disposed of along with the price offered for the same in the response to the tender. Let the needful be done within one week.

List on 02.03.2023.



**(ATUL CHATURVEDI)
MEMBER (T)**



**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**